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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/351/ (IB)/2017  
NAME OF THE PETITIONER(S) : FUJITEC INDIA LTD  
NAME OF THE RESPONDENT(S) : MARG LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. NARAYANAN a.c.s.narayanan@gmail.com 8610406951	Counsel for Petitioner	
2.	B. R. Shankaralingam 9444027790	Respondent Counsel	Shankaralingam

ORDER

Counsel representing both the parties are present and submitted that there is a chance for settling the matter between the parties. They prayed time for reporting the outcome of the same. Time extended at request. Put up on 09.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)